

Telecom Disputes Settlement & Appellate Tribunal

New Delhi

No. 1/Judicial/Misc./TDSAT/2012

Dated: 25th October, 2021

CORRIGENDUM NOTICE

In continuation of earlier notice of the even date the matters listed before the Hon'ble Tribunal were adjourned. Because of inadvertent typographical error T.P. No. 10 of 2021 (QUADRANT TELEVENTURES LTD vs. BHARAT SANCHAR NIGAM LTD.) was shown adjourned for 9.11.021. As pointed by the parties and with their mutual consents T. P. 10 of 2021 is listed now for 10.11.2021


Desk Officer

To,

1. Notice Board.
2. TDSAT's website.